

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4567
ANSWERED ON:21.12.2011
RECOGNITION TO UNIONS
Sai Shri Vishnu Deo

Will the Minister of COAL be pleased to state:

- (a) the number and names of coal workers trade unions given recognition by Coal India Limited at present;
- (b) the names of the office-bearers of these recognized trade unions alongwith the name-wise and post-wise details of the coal companies in which they are working;
- (c) the names of the trade unions participated in the settlement of the wages of coal workers; and
- (d) the details of the existing provisions for inviting the trade unions to discuss/settle the disputes and to give the recognition by Coal India Limited?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a): Coal India Limited (CIL) has informed that 41 Unions have been given recognition which are affiliated to 5 Central Trade Unions i.e. Indian National Trade Union Congress (INTUC), All India Trade Union Congress (AITUC), Hind Mazdoor Sabha (HMS), Bharatiya Mazdoor Sangh (BMS) and Centre of Indian Trade Unions (CITU) operating in the CIL and its subsidiaries.
- (b): Information is being collected and will be laid on the Table of the House.
- (c): The representatives of the five Central Trade Unions, viz., INTUC, AITUC, HMS, BMS, and CITU, who are the members of the Joint Bipartite Committee for Coal Industry (JBCCI), participated in the settlement of wages of coal workers.
- (d): Information is being collected and will be laid on the Table of the House.